

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Sterling SEZ and Infrastructure Limited Date of Commencement of Liquidation: 18-10-2021; List of Stakeholders as on Date: 10-03-2022; Name of IP: Mr. Vishal Ghisulal Jain; Process Number: 1; Last 5 digit of registration number: 10742

| Sl. no. | Category of stakeholders  | Summary of claims received |              | Summary of claims admitted |              | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure        |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
|         |   | No. of claims              | Amount (Rs.) | No. of claims              | Amount (Rs.) |                             |                           |                                     |                            |
| 1       | Unpaid insolvency resolution process costs  |                            |              |                            |              |                             |                           |                                     | NA                         |
| 2       | Liquidation costs incurred till date  |                            |              |                            |              |                             |                           |                                     | NA                         |
| 3       | Secured financial creditors   | 12                         | 152719848065 | 11                         | 106254726882 | 0                           | 46465121182               | 0                                   | <a href="#">Annexure 3</a> |
| 4       | Unsecured financial creditors   | 1                          | 1167214520   | 1                          | 758221212    | 152000000                   | 408993308                 | 0                                   | <a href="#">Annexure 4</a> |
| 5       | Operational creditors (Workmen)   | 0                          | 0            | 0                          | 0            | 0                           | 0                         | 0                                   | NA                         |
| 6       | Operational creditors (Employees)   | 1                          | 45350        | 0                          | 0            | 0                           | 45350                     | 0                                   | <a href="#">Annexure 6</a> |
| 7       | Operational creditors (Government Dues)   | 3                          | 52399582     | 3                          | 52399582     | 0                           | 0                         | 0                                   | <a href="#">Annexure 7</a> |
| 8       | Operational creditors (other than Workmen, Employees and Government Dues)             | 4                          | 11518869     | 3                          | 11443891     | 0                           | 74978                     | 0                                   | <a href="#">Annexure 8</a> |
| 9       | Other stakeholders, if any (other than financial creditors and operational creditors) | 2                          | 487500000    | 0                          | 0            | 9620611                     | 487500000                 | 0                                   | <a href="#">Annexure 9</a> |
| Total   |   | 23                         | 154438526386 | 18                         | 107076791567 | 0                           | 46881606578               | 0                                   |                            |